

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 2203 of 2020

CORAM: HON'BLE MR. JUSTICE DR. S. N. PATHAK  
(Through: Video Conferencing)

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*05/25.03.2021* As prayed, put up this case after three weeks in order to enable the respondents to file counter affidavit.

(Dr. S.N. Pathak, J.)

RC/k